

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 604 of 2020

IN THE MATTER OF:

Ashwin Kisandas Parekh

...Appellant

Versus

Forever Glory Trading Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Apoorv Khator, Advocate.

**For Respondents: Mr. Ankur Khandelwal, Mr. Himanshu Handa and
Mr. Keanan Nagporwala, Advocates.**

ORDER
(Through Virtual Mode)

27.07.2020: Learned counsel for the Appellant, Mr. Apoorv Khator submits that the arguing counsel is not available right now.

Post the appeal 'for admission (fresh case)' on **4th August, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Shreasha Merla]
Member (Technical)

am/gc